

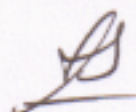
**National Company Law Tribunal  
Allahabad Bench**

CP No.(IB) 171/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2018

NAME OF THE COMPANY: APL Apollo Tubes Ltd. Vs. G S Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ADITYA SINGH	ADV.	Petitioner	
<u>2.</u>				

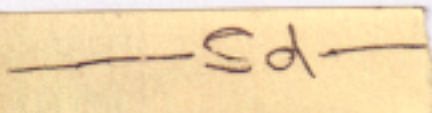
**CP NO.(IB)171/ALD/2018**

Sh. Aditya Singh, Advocate for the petitioner is present. As per the direction of Hon'ble NCLAT in the matter of **M/s Innoventive Industries Ltd. v/s ICICI Bank & Anr** notices are to be issued to the Corporate Debtor. The registrar is directed to hand over the notice to the petitioner for doing effective service on Corporate Debtor.

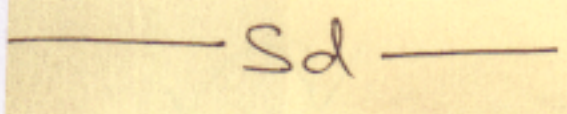
Ld. Counsel for the petitioner is further directed to file an affidavit of service within seven days from today.

List the matter on 3<sup>rd</sup> May 2018 for admission.

**Dated:17.04.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**V.P. SINGH,  
MEMBER (J)**